

(d) The matter is subjudice and pending with the Hon. High Court of Gujarat.

Construction of Rail Line

3173. SHRI ILIYAS AZMI : Will the Minister of RAILWAYS be pleased to state :

(a) the reasons for non-commencement of work regarding the construction of rail line from Gola Gokarannath to Farukhabad via Mohammadi, Shahjahanpur under N.E. Railway in Uttar Pradesh despite completion of survey work in this regard; and

(b) the time by which the work on this rail line would start in public interest alongwith the time by which the obstacles, if any, would be removed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Due to unremunerativeness and constraint of resources.

(b) Does not arise.

[English]

Zonal Office at Bilaspur

3174. SHRI RADHA MOHAN SINGH :
SHRI SANTOSH KUMAR GANGWAR :

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representations regarding opening up of a Zonal Office at Bilaspur (M.P.);

(b) if so, whether the Government have since acceded to the demand;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir. A number of requests/representations have been received for setting up of a new zone at Bilaspur.

(b) and (c). The Government has decided to set up six additional Zonal Headquarters at Allahabad, Jaipur, Bangalore, Hajipur, Jabalpur and Bhubaneswar.

(d) The issue of reorganisation had been examined earlier by the Railway Reforms Committee and recently by an Advisers Committee neither of which had recommended the location of a Zonal headquarter at Bilaspur.

National Fertilizers Ltd.

3175. SHRI RAJIV PRATAP RUDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether M/s. Karsan Limited has threatened the National Fertilizers Ltd. with legal action for 'breach of contract'; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) and (b). The urea has not been supplied by M/s. Karsan Ltd. as per the stipulated time schedule indicated in the contract. Accordingly, M/s. National Fertilizers Limited (NFL) is filing Arbitration proceedings against M/s. Karsan Ltd. for breach of contract. However, M/s. Karsan Ltd. in one of their communication have intimated that necessary legal precautions will be applied by them against the Government of India.

[Translation]

Extension of Rail Line

3176. SHRI HARIVANSH SAHAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to extend the Salempur-Barhajpur rail line upto Doharighat;

(b) whether the Bhatni-Barhajpur train does not run on Sundays;

(c) whether the Government propose to run it daily; and

(d) whether the Government propose to start trains from Barhaj to Chhopra and Gorakhpur to Barhaj?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Yes, Sir.

(c) No, Sir.

(d) No, Sir.

[English]

Fake Currency Notes

3177. SHRI RAM KRIPAL YADAV :
SHRI SAYTAJITSINH DULIPSINH :
SHRI KRISHAN LAL SHARMA :
SHRI MOHAN RAWALE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Pakistan's ISI has been pushing through Indo-Pak borders fake Indian currency notes manufactured in Pakistan with a view to destabilise the Indian economy;

(b) if so, the details thereof alongwith the seizure of fake Indian currency notes;

(c) the number of persons arrested and the action taken against them; and

(d) the measures taken by the Government to check the smuggling of fake Indian currency notes from across the Indo-Pak Border?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b). Circulation/seizure of fake currency notes has

been reported from time to time since 1994 from the bordering districts of Punjab, Gujarat, Uttar Pradesh, Bihar etc. However, it is yet to be established as to whether Pakistan has counter-feited a large amount of fake Indian currency notes.

According to information available, fake currency notes of Rs. 50/- and Rs. 100/- denominations were seized from Jammu and Kashmir in June 1994, 201 fake currency notes of Rs. 500/- denominations were recovered from different parts of the country the year 1995 and 353 forged Indian currency notes of Rs. 100 denominations were seized in Kutch district (Gujarat) in April, 1996.

(c) and (d). Since 'Police' is a State subject, it is primarily the responsibility of the State Governments to register, investigate and take appropriate action under law against persons indulging in any illegal activity. Data relating to persons arrested in individual cases is not compiled at Central level. However, the State Governments/UT Administrations have been instructed to tighten the machinery to tackle the problem of counterfeiting of Indian currency. The Reserve Bank and India issued Press releases from time to time to enable the public to distinguish between genuine and fake currency notes. The CBI has created a Special Units for exclusive investigation of counterfeit currency notes. The Border Security Force has alerted its forward troops to be more vigilant in the matter.

Integrated Pest Management Scheme

3178. SHRI SHANTILAL PARSOTAMDAS PATEL : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have decided to identify fifty districts all over the country for implementing the Integrated Pest Management Scheme;

(b) if so, the names of districts in each State proposed to be selected; and

(c) the criteria adopted in selecting these districts?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b). Yes, Sir. Number of such districts for implementation of Integrated Pest Management is 256 for the country. Names are give in Statement enclosed).

(c) The criteria in selecting the districts for implementation of Integrated Pest Management is based upon higher incidence of pest and pesticide use.

STATEMENT

Names of Districts having Integrated Pest Management Programme in the country

Assam

1. Dibrugarh
2. Sibsagar

3. Jorhat
4. Karimganj
5. Cochar
6. Nagaon
7. Korigaon
8. Kamrup
9. Nalbari
10. Gaolpara
11. Barpata
12. Barrang
13. Sonitpur
14. Golaghat
15. North Lakhimpur
16. Dhomoji
17. Tinaukia
18. Karbi Anglong
19. Haikandi

West Bengal

20. Bankura
21. Nadia
22. Burdwan
23. Khcoochbahar
24. 24 Parganas (N)
25. Darjeeling
26. Jalpaiguri
27. Murshidabad
28. Birbhum
29. Howrah
30. Midnapur (W)
31. Midnapore (E)
32. Purulia
33. Uttar Dinajpur
34. Dakshin Dinajpur
35. Hooguly
36. Malda
37. Narendrapur (NGO)

Mizoram

38. Aizwal
39. Kolasib

Manipur

40. Imphal
41. Thoubal
42. Bishnapura
43. Churachandpur

Nagaland

44. Kohima
45. Wokha